

group has submitted its report. The Government will take a decision on the report in due course.

[English]

Securities Scam

945. SHRI VIJOY KUMAR YADAV:
SHRIMATI GEETA MUKHERJEE:
SHRI SHRAVAN KUMAR PATEL:
SHRI SYED SHAHA-BUDDIN:
SHRI SOBHANADREES-WARA RAO VADDE:
SHRI SHARAD DIGHE:
SHRI RUPCHAND PAL:
SHRI LOKANATH CHOUDHURY:
SHRI BHAGWAN SHANKAR RAWAT:

Will the Minister of FINANCE be pleased to refer to the reply given to Starred Question No. 156 on March 4, 1994 and state:

(a) whether the Action Taken Report' on the findings, observations and recommendations of the Joint Parliamentary Committee (JPC) on Securities Scam has been prepared by the Government;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). The 'Action Taken Report' on the recommendations of the Joint Parliamentary Committee which enquired into the irregularities in securities and banking trans-

actions has been laid on the Table of the House on 26th July, 1994.

[Translation]

Development of Civil Aviation in Gujarat

946. SHRI CHHITUBHAI GAMIT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the target fixed for construction and development of infrastructure of civil aviation in Gujarat during the Eighth Five Year Plan; and

(b) the details of the schemes finalised alongwith the amount earmarked for this purpose?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) and (b). The National Airports Authority have allocated Rs. 40.57 crores in the Eighth Five Year Plan for upgradation and modernisation of airports in Gujarat.

[English]

International Price Reimbursement Scheme

947. SHRI TARA SINGH:
SHRI V. SREENIVASA PRASAD:

Will the Minister of COMMERCE be pleased to state:

(a) whether the growth rate of exports has fallen due to withdrawal of the International Price Reimbursement Scheme;

(b) if so, the details thereof; and